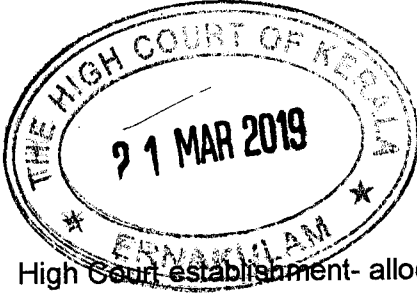


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The High Court of Kerala

Kochi- 682 031
Dated- 20.03.2019

Proceedings

High Court establishment- allocation of work to Deputy Registrar- orders issued.

Order No.A5-44403/2018

Smt. Lissamma Joseph Murickan, Deputy Registrar, High Court is put in charge of A4 seat, with immediate effect.

(By Order)

TDW
K. Haripal
Registrar General

To

The Officer concerned.
The Joint Registrars, High Court.
The Deputy Registrars, High Court.
The Finance Officer, High Court.
The Protocol Officer, High Court
The Public Relations Officer, High Court
The Private Secretary to the Chief Justice, High Court
The Assistant Registrar concerned, High Court
The Confidential Assistants to the Registrars and
the Additional Registrar (General Administration), High Court
The IT Section, High Court **(for publishing in the High Court website)**
The A1, A2, A3, A4, A6, A7, A8 & A9 Seats, High Court
The Administrative Records Section, High Court
The File/Stock File.